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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

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Allahabad : Dated this 23rd day of May, 2000

Original Application No. 387/2000

District : Lalitpur

CORAM:-

Hon'ble Mr. Justice Neelam Sanjiva Reddy, V.C.

Jan Swastha Rakshak Sangh Bar,
District Lalitpur,
Through its Adhyaksh Bhairo Prasad,
S/o Manai, R/o Village Hirapar,
P.O. Bastrawan, Distt Lalitpur.

(Sri D.N. Gupta, Advocate)

. Applicant

versus

1. Union of India
Through Secretary Ministry of Health,
New Delhi.
2. Kendriay Swasthya, Mantralaya,
Union of India through Secretary, Ministry of
Health, Secretariat,
New Delhi.

. Respondents

ORDER (Oral)

Sri D.N. Gupta, counsel for the applicant. Heard
counsel for the applicant. Learned counsel for the applicant
submits that the applicants have made representation to
respondent no. 2 for enhancing the remuneration considering
their services and work turned out by them. Learned counsel
for the applicant requested that a direction may be given
to the respondent no. 2 to dispose of the representation
of the applicant.

2. In view of the above submission, the OA is disposed
of at the admission stage directing respondent no. 2
to dispose of the representation of the applicant as per
law within 60 days from the date of receipt of this order.
No order as to costs.

W
Vice Chairman

Dube/